

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

1. C.P.(IB)-769(MB)/2020

CORAM :SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON **13.03.2020**

NAME OF THE PARTIES:-Surguja Roadlines

V/s

Gammon Engineers And Contractors Pvt Ltd

SECTION 9 OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None present. List this matter on 02.04.2020.

Sd/-

SHYAM BABU GAUTAM
Member (Technical)
/SKS/

Sd/-

BHASKARA PANTULA MOHAN
Member (Judicial)